

PUBLIC ANNOUNCEMENT  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF NIKHIL FOOTWEARS PVT. LTD.**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	<b>NIKHIL FOOTWEARS PVT. LTD.</b>
2.	Date of incorporation of corporate debtor	<b>09 January 1987</b>
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. of corporate debtor	<b>U19201DL1987PTC026643</b>
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office- 98, SHAHZADA BAGH, INDUSTRIAL AREA, OLD ROHTAK ROAD , DELHI - 110035 WORKS AT – 1. PLOT NO. 6, SECTOR-17, HSIIDC BAHADURGARH-176. PIN-124507 2. PLOT NO.52, HSIDC, INDUSTRIAL ESTATE KUNDLI, SONEPAT. .PIN-131028 3. G-11, UDYOG NAGAR, NEW DELHI 110041
6.	Insolvency commencement date in respect of corporate debtor	28 FEBRUARY, 2023 ( IRP appointed vide order dated 7 th March, 2023 communicated to IRP by email on 17 March, 2023)
7.	Estimated date of closure of insolvency resolution process	27 th AUGUST, 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	SHIV NANDAN SHARMA Reg No - IBBI/IPA-001/IP-P00384/2017-18/10641 AFA-AA1/10641/02/131123/104787 Valid till 13 th November, 2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	129 NAVJEEVAN VIHAR, NEAR AUROBINDO COLLEGE, NEW DELHI - 110017 <a href="mailto:sharmasn@gmail.com">sharmasn@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	129 NAVJEEVAN VIHAR, NEAR AUROBINDO COLLEGE, NEW DELHI - 110017 <a href="mailto:cirp.nfpl@gmail.com">cirp.nfpl@gmail.com</a>
11.	Last date for submission of claims	31 st MARCH, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	NA
14.	(a)Relevant Forms (b) Details of authorized representatives are available at :	<a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> . NA

Notice is hereby given that the Hon;ble National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Nikhil Footwears Private Limited on 28 th February , 2023 and the order for appointment of Shiv Nandan Sharma as Interim Resolution

Professional (IRP) was passed on 7 th March, 2023 and e-mailed/communicated to IRP by the Hon'ble tribunal on 17 th March, 2023.

The creditors of Nikhil Footwears Pvt .Ltd., are hereby called upon to submit their claims with proof on or before 31 st March, 2023 to the interim resolution professional (IRP) at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SHIV NANDAN SHARMA

Interim Resolution Professional


Nikhil Footwears Pvt Ltd

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AFA-AA1/10641/02/131123/104787 Valid till 13 November, 2023

18<sup>th</sup> March, 2023

New Delhi



SHIV NANDAN SHARMA  
Insolvency Professional  
IBBI Regn. No. IBBI/IPA-001/  
IP-P00384/2017-18/10641